

GOVERNMENT OF ODISHA
Planning & Convergence Department

File No:- PT2-PC-OEII-MV-0035-2017- 10098 /P, Date: 31.05.2023

ADDENDUM NOTICE

With reference to P&C Department Tender Call Notice No. 9506/P, Dated 23.05.2023, the following points are modified and the rest shall remain as it is.

1. Two (02) numbers of BS-IV or above type of vehicle (Ciaz/Honda City (Petrol)) in place of one (01) number of vehicle.
2. A sum of Rs.10,000/- (Rupees Ten Thousand) only shall be deposited by the intending bidder(s) in the shape of account payee Demand Draft/fixed deposit receipt/banker's cheque/bank guarantee from a Scheduled Bank situated within Odisha drawn in favour of the "DDO-cum-Deputy Secretary to Government, Planning and Convergence Department, Lok Seva Bhawan, Bhubaneswar-I" (in an acceptable Format at Annexure-III) and submitted along with the tender as Bid security deposit in place of Rs. 5,000/-.


Joint Secretary to Government

Memo No. 10099 (40) /P Dt 31.05.2023

Copy forwarded to all Departments of Government of Odisha including P&C Department Notice Board for information and wide publication of the Quotation/Tender call Notice.


Joint Secretary to Government

Memo No. 10100 /P Dt 31.05.2023

Copy forwarded to Deputy Secretary to Government (DDO), P&C Department for information and necessary action.


Joint Secretary to Government

Memo No. 10101 /P Dt 31.05.2023

Copy forwarded to Head, Portal Group IT Centre, Ground Floor, Odisha, Lok Seva Bhawan Annex Building, Bhubaneswar to float the abode notice in official website of Govt. of Odisha.


Joint Secretary to Government

Memo No. 10102 /P Dt 31.05.2023

Copy forwarded to IMU Section, P&C Department for hosting Tender Call Notice in the Department website for wide publicity of the notice immediately.


Joint Secretary to Government